

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4588
ANSWERED ON:21.04.2015
ORGANISED CRIME
Sreeramulu Shri B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether organised crimes are on the rise in the country;
- (b) if so, the details thereof and the total number of such cases reported, accused arrested and the action taken against them during each of the last three years and the current year, State-wise;
- (c) whether the Government is taking any effective steps to tackle organised crimes in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): National Crime Records Bureau (NCRB) does not maintain the information on organized crime as a separate crime head. However data on various crimes like human trafficking, smuggling etc. considered as organized crimes are maintained by the Bureau. As per information available with the NCRB, the State/UT wise cases registered, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under the Arms Act, the NDPS Act, the Antiquity & Art Treasure Act, the Explosive & Explosive Substances Act and kidnapping & abduction during 2011-2013 is enclosed at Annexure.

(c) to (d): India has signed the U.N Convention against Transnational Organized Crime (UNCTOC) and the three supplementary protocols to tackle the Organized Crimes, which are as under:-

- (i) Protocol to prevent, suppress and punish Trafficking in Persons, especially Women and Children;
- (ii) Protocol against the Smuggling of Migrants by Land, Sea and Air; and
- (iii) Protocol against the Illicit Manufacturing of and Trafficking in Firearms, their parts and Components and Ammunition.

Further, 'Police', law and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments. Crime related to various forms of organized crimes are registered, investigated and prosecuted by the State Governments. However, the Ministry of Home Affairs has issued various Advisories on Crime against children, Prevention, Registration, Investigation and Prosecution of Crime Preventing & Combating, Cyber Crime, trafficking etc. The Advisories are available on the Ministry of Home Affairs' website link: <http://mha.nic.in>.